

devote more time and whatever objectives have been fixed, they have to be achieved. That is why there has been monitoring at all levels and the Programmes Implementation Ministry is now vigorously monitoring all these programmes. Wherever any defect or drawback is noticed that is brought to the notice of the State Government and they are asked to improve their performance.

SHRI BHAGWAT JHA AZAD: We are grateful for sharing the concern.

[*Translation*]

SHRI SHRIPATI MISHRA: Mr. Speaker, Sir, Uttar Pradesh has stood first in the implementation of the 20-Point Programme in the country and Jaunpur district has topped the list in Uttar Pradesh. I want to know from the hon. Minister whether he will himself tour Jaunpur which has stood first in India and get a first hand report of the implementation of the various programmes and express his satisfaction over it and whether he will inform the House about the state of affairs in that district which has topped in the country?

SHRI BHAGWAT JHA AZAD: Mr. Speaker, Sir, it is very necessary to conduct a debate on this issue in this House.

[*English*]

On the modality and implementation of the Twenty-Point Programme, there should be a debate.

[*Translation*]

MR. SPEAKER:: You give it in writing and it will be done. It is for you to save time for it.

[*English*]

I have got no problem.

[*Translation*]

SHRI SUKH RAM: What the hon. Member has stated about Jaunpur, I will definitely collect information about it and if I get an opportunity to go there, I will certainly avail of that opportunity. I want to inform the hon. Member, that I toured the hill areas of Uttar Pradesh sometime back and I talked to the field level officers and the district level officers there to find out as to how the work is going on in those areas.

**SC/ST Living below Poverty Line in M.P**

\*145. SHRI KAMMODILAL JATAV: Will the Minister of WELFARE be pleased to state:

(a) whether any survey has been conducted in Madhya Pradesh to ascertain the number of Scheduled Castes/Scheduled Tribes living below the poverty line; and

(b) if so, the measures being taken by Government to uplift these poor people and the amount of money proposed to be spent on these measures in the current financial year?

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) No, Sir.

(b) According to the information furnished by Madhya Pradesh Government an amount of Rs. 9658.27 lakhs is proposed to be spent in the current year 1987-88 for poverty alleviation programmes under which 30 to 50 percent of beneficiaries will be from the SC/ST communities. The total proposed expenditure under Special Component Plan for Scheduled Castes and Tribal Sub Plan for Scheduled Tribes including Special Central Assistance will be Rs. 438 crores in M.P. in the current financial year which will also benefit the SC/STs below the poverty line. However, no separate figures for expenditure on SC/ST below poverty line are available.

[Translation]

**SHRI KAMMODILAL JATAV:** Mr. Speaker, Sir, the hon. Minister has stated that substantial amounts have been earmarked for the welfare schemes and in this connection, I want to know from the hon. Minister as to why Harijans in Madhya Pradesh, particularly in the district of Morena, have practically gained nothing even after 40 years of independence and there has been no progress there at all?

**DR. RAJENDRA KUMARI BAJPAI:** Mr. Speaker, Sir, I am not prepared to accept the contention that Harijans have made no progress. They have made progress but more needs to be done in this area and that is why we have different programmes. In all our programmes, whether it is the Harijan component plan in which the Centre grants special assistance or the poverty alleviation programmes, 30 per cent of the funds are earmarked for the welfare of the Scheduled Castes and Scheduled Tribes.

So far as the percentage of illiteracy and promotion of education is concerned, it varies from place to place.

**SHRI KAMMODILAL JATAV:** Mr. Speaker, Sir, the three development blocks namely, Karhal, Vijaypur and Paharganj in my constituency of Morena are all tribal areas. In this connection, I want to know whether a Central study team will be sent there for conducting a survey of those areas? If I am proved wrong, then I will become guilty in your eyes.

**DR. RAJENDRA KUMARI BAJPAI:** Mr. Speaker, Sir, so far as the programmes for the Scheduled Tribes are concerned, wherever the tribal population is dominant, the State Governments form tribal blocks and formulate programmes for their welfare. Where the *Adivasi* population is scattered, there are separate programmes for them.

In regard to what the hon. Member has stated about the implementation and non-implementation of programmes in his constituency, if he gives it in writing, I will find out the facts as block-wise information is not available with me at present.

**SHRI PRAKASH CHANDRA:** Is the Welfare Department of the Central Government aware that the amount sanctioned by your Department as stipend and loan to the students studying in schools and colleges in Bihar is not distributed properly and the officials responsible for its distribution indulge in corrupt practices and the funds do not reach the students even though large amounts are sanctioned for this purpose? Have such complaints been ever received by the hon. Minister, and if so, what action has been taken in this regard?

Again, there are hostels in colleges. In many places where hostels are not there, the Department of Welfare grants certain amounts as a loan or rent to the officials of the concerned schools and colleges but the students are deprived of this benefit. Has any such complaint been received by the hon. Minister?

**DR. RAJENDRA KUMARI BAJPAI:** Mr. Speaker, Sir, the question was about Madhya Pradesh. Now if the hon. Member wants to ask a question about Bihar, he should give a separate notice for it.

**SHRI PRAKASH CHANDRA:** I have written to the hon. Minister 2 or 3 times but no action has been taken so far.

[English]

#### Loans to Fishing Industry

\*146. **SHRI D.P. JADEJA:** Will the Minister of FINANCE be pleased to state:

(a) the steps taken to give financial assistance to the fishing industry;

(b) whether Shipping Credit and Investment Company of India is prepared to re-